

(e) whether these anomalies were due to negligence on the part of Kendriya Vidyalayas, and School principals and if so, the action taken by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Violation of GPF Rules in the University of Delhi

4223. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a certain amount is payable under GPF rules as Deposit Linked Insurance to the family members of a subscriber to the fund on his death while in service;

(b) whether the amount of deposit under the fund as well as the amount of said Insurance is to be paid simultaneously;

(c) whether there has been any violation of this rule by the University of Delhi, especially by P.G. Men's Hostel under it;

(d) if so, the reasons therefor and the persons responsible for this lapse; and

(e) the action being taken to pay the said amount to the applicants?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir,

(c) and (d) According to the information furnished by the University of Delhi, the University has not violated any rule in this regard. The dues payable to the deceased employee of PG Men's Hostel were, however, kept pending to recover the amount accepted to be embezzled by him before committing suicide.

(e) The amount of the Deposit Linked Insurance in respect of the aforesaid de-

ceased employee of PG Men's Hostel has since been paid.

Strength of Primary Teachers in the Kendriya Vidyalayas of Delhi region

4224. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the primary teachers presently in position and their vacancies along with their sanctioned strength in the various Kendriya Vidyalayas of Delhi region; the details thereof, Vidyalaya-wise;

(b) whether there is any proposal to increase the strength of primary teachers in the Delhi region; if so, the details thereof, Vidyalaya-wise;

(c) the criteria/guidelines for the promotion of primary teachers in the Kendriya Vidyalayas;

(d) whether promotion cases of primary teachers of Delhi region are pending; and

(e) if so, by what time these cases will be disposed off?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per Statement attached. (See below).

(b) Kendriya Vidyalaya Sangathan (KVS) constantly review the strength of Primary Teachers Depending upon the number of children and availability of infrastructural facilities.

(c) 50% posts of Trained Graduate Teachers are filled by promotion from amongst the Primary Teachers on the basis of seniority subject to rejection of unfit, and 100% posts of Headmaster are filled up on the basis of seniority-cum-merit from amongst the Primary Teachers.

(d) and (e) Cases of few primary teachers of Delhi Region could not be considered for want of Annual Confidential Report Asstt. Commissioner, Delhi Region has already been directed to furnish the same. On eventual promotion, these teachers will get their due seniority.